

**Aligarh Muslim University**

1917. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the amount of grant or loan made to the Aligarh Muslim University in connection with its scheme for the Second Five Year Plan; and

(b) the nature and amount of such grants and loans for each scheme?

**The Minister of Education (Dr. K. L. Shrimall):** (a) and (b). Information is being collected and will be laid on the Table of the House in due course.

**Pakistani Books Banned in India**

1918. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of books written by Pakistani authors which have been banned by the Government of India during the last five years; and

(b) whether the question was taken up at any time by Pakistan with the Government of India during the above period?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) During the last five years, the Central Government prohibited the entry into India of the following three books which were printed and published in Pakistan:

(i) "Bhupatsinh" written by Kaluwank Rawatwank and printed and published in Pakistan,

(ii) "American Military Aid to Pakistan (Its full implications)" written by Salahuddin Ahmed and published by Abdus Salam and printed by G. A. Chowdhury at Paramount Press Ltd., Dacca,

(iii) "Captive Kashmir" written by Aziz Beg, published by Allied Business Corporation, Lahore and printed by the Pakistan Herald Press, Karachi.

(b) No.

**Import of C.I. Sheets**

1919. **Shri Daljit Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quantity of C.I. sheets imported from abroad in 1959-60 so far; and

(b) the imported price per bundle?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) There have been no imports of corrugated iron sheets in 1959-60 so far.

(b) Does not arise.

**Corruption Cases in Finance Ministry**

1920. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the number of corruption cases detected by the vigilance staff against the personnel of the Finance Ministry and its subordinate offices in New Delhi and Delhi area in 1958-59; and

(b) how they have been dealt with?

**The Minister of Finance (Shri Morarji Desai):** (a) Thirty-five.

(b) In one case, which related to wrong particulars given for employment purposes, the services of the person concerned were terminated.

20 cases were dropped after enquiry. In the remaining 14 cases enquiries are continuing.

[Note.—The above information does not include cases of the Indian Audit Department.]

**Arrest of Pakistanis in India**

1921. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the total number of Pakistanis arrested since 1st September, 1959 for unauthorised entry into India?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The information is being collected and will be laid on the Table of the House as soon as it is available.